

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.109

CA No. 20/2021 Appeal U/s- 42
IN
IB-1440(ND)/2018

IN THE MATTER OF:

M/s K.K.R. India Financial Services Pvt Ltd....**FINANCIAL CREDITOR**
Vs.

M/s Kquality Ltd.

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 03.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:


For the Applicant :

For the Liquidator : Mr. Sanjay Bhatt Advocate

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 06.09.2021.


(Madhu Narula)
Court Officer